

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Notice

No: 51399/RC

Dated: 17.11.2023

It is notified for information of all the concerned that to bid farewell to Hon'ble Mr. Justice Mohan Lal, Judge, High Court of J&K and Ladakh on His Lordship's demitting the office, a Full Court reference is scheduled to be held on the 18th November, 2023 at 03:30 P.M. in the Hon'ble Chief Justice's Court room at Jammu. Mrs. Monika Kohli, learned Sr. Additional Advocate General will deliver a farewell address on behalf of the Members of the Bar of UT of Jammu and Kashmir & UT of Ladakh to which His Lordship will respond.

By Order.


17/11/23

(Shahzad Azeem)
Registrar General

No: 51400-422/RC

Dated: 17.11.2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice _____;
.....for information of their Lordships.
3. Principal District & Sessions Judge, Jammu with the request to attend the farewell reference along with all the Judicial Officers posted at Jammu Headquarter.
4. Assistant Solicitor General of India, Jammu, with the request to make it convenient to attend the farewell reference along with all the Law Officers of the Central Government.
5. Private Secretary to the Ld. Sr. Additional Advocate General with the request to Ld. Sr. Additional Advocate General to make it convenient to attend the farewell reference along with all the Law Officers of the UTs.
6. President, Bar Association, Jammu with the request to attend the farewell reference along with the other members of the Bar.
7. I/C NIC, High Court of J&K and Ladakh, for information and to get the same uploaded on the official website of the Hon'ble High Court.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.


17/11/23
Registrar General